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GOVERNMENT OF WEST BENGAL

LEGISLATIVE DEPARTMENT

West Bengal Act II of 1986

THE WEST BENGAL APPROPRIATION ACT, 1986.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 29th March, 1986.]

[29th March, 1986.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1986.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1986;

It is hereby enacted in the Thirty-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

| | |
|--|--|
| 1. This Act may be called the West Bengal Appropriation Act, 1986. | Short title. |
| 2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees six hundred and twelve crores thirty-six lakhs three thousand six hundred and seventy-six towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1986 in respect of the services and purposes specified in column 2 of the Schedule. | Issue of Rs. 6,12,26,03,676 out of the Consolidated Fund of West Bengal for the year 1985-86. |

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(Section 3.)

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1986.

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(*Schedule.*)

SCHEDEULE.

(See sections 2 and 3.)

| 1 Demand Number/ Serial Number. | 2 Services and purposes. | 3 Sums not exceeding | | |
|---|--|--|---|-------------|
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (a) Organs of State | | | |
| 1 | 211—State Legislatures .. | 20,12,000 | 10,000 | 20,22,000 |
| Serial 2 | 212—Governor .. | .. | 3,27,000 | 3,27,000 |
| 3 | 213—Council of Ministers .. | 4,20,000 | .. | 4,20,000 |
| 4 | 214—Administration of Justice .. | 1,45,21,000 | 10,20,000 | 1,55,41,000 |
| 5 | 215—Elections .. | 1,44,34,000 | .. | 1,44,34,000 |
| | (b) Fiscal Services | | | |
| | (ii) Collection of Taxes on Property and Capital Transactions | | | |
| | 229—Land Revenue .. | .. | 50,000 | 50,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| 7 | C—Capital Account of Economic Services | | | |
| | (a) Capital Account of General Economic Services | | | |
| | 504—Capital Outlay on Other General Economic Services. .. | 3,00,000 | .. | 3,00,000 |
| | Total .. | 3,00,000 | 50,000 | 3,50,000 |

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(Schedule.)

| 1 | 2 | 3 | | |
|--|--|------------------------------------|-----------------------------------|-------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| REVENUE ACCOUNT | | | | |
| A—General Services | | | | |
| (b) Fiscal Services | | | | |
| (ii) Collection of Taxes on Property and Capital Transactions | | | | |
| 8 | 230—Stamps and Registration .. | 6,37,000 | .. | 6,37,000 |
| 9 | 235—Collection of Other Taxes on Property and Capital Transactions. .. | 1,06,000 | .. | 1,06,000 |
| (iii) Collection of Taxes on Commodities and Services | | | | |
| 10 | 239—State Excise .. | 43,03,000 | .. | 43,03,000 |
| 13 | 245—Other Taxes and Duties on Commodities and Services. .. | 44,74,000 | .. | 44,74,000 |
| (c) Interest Payment and Servicing of Debt | | | | |
| Serial 15 | 248—Appropriation for reduction or avoidance of debt. .. | .. | 35,00,000 | 35,00,000 |
| (d) Administrative Services | | | | |
| Serial 17 | 251—Public Service Commission .. | .. | 3,83,000 | 3,83,000 |
| 18 | 252—Secretariat—General Services .. | 72,11,000 | 1,27,000 | 73,38,000 |
| 19 | 253—District Administration .. | 50,93,000 | .. | 50,93,000 |
| 21 | 255—Police .. | 9,24,71,000 | 6,81,439 | 9,31,52,439 |
| 22 | 256—Jails .. | 23,82,000 | .. | 23,82,000 |
| 24 | 258—Stationery and Printing .. | 30,58,000 | .. | 30,58,000 |

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(*Schedule.*)

| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|--------------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | 259—Public Works .. | 4,86,01,000 | 10,60,302 | 4,96,61,302 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | A—Capital Account of General Services | | | |
| 25 | 459—Capital Outlay on Public Works .. | | 9,24,258 | 9,24,258 |
| | (Capital Outlay on Public Works under Functional Heads) | | | |
| | B—Capital Account of Social and Community Services | | | |
| | 480—Capital Outlay on Medical (Buildings). .. | | 11,88,211 | 11,88,211 |
| | 481—Capital Outlay on Family Welfare (Buildings). .. | | 53,990 | 53,990 |
| | Total .. | 4,86,01,000 | 32,26,761 | 5,18,27,761 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (d) Administrative Services | | | |
| 26 | 260—Fire Protection and Control .. | 32,95,000 | 1,278 | 32,96,278 |
| 27 | 265—Other Administrative Services .. | 1,68,47,000 | .. | 1,68,47,000 |
| | (e) Pensions and Miscellaneous General Services | | | |
| 28 | 266—Pensions and Other Retirement Benefits. .. | 10,84,75,000 | .. | 10,84,75,000 |

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(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|---|------------------------------------|-----------------------------------|--------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | B—Social and Community Services | | | |
| 31 | 276—Secretariat—Social and Community Services. . . | 26,28,000 | .. | 26,28,000 |
| | 277—Education (Excluding Sports and Youth Welfare). . . | 47,17,24,000 | 1,64,536 | 47,18,88,536 |
| 34 | 278—Art and Culture . . . | 29,71,000 | .. | 29,71,000 |
| | Total . . . | 47,46,95,000 | 1,64,536 | 47,48,59,536 |
| | 280—Medical . . . | .. | 32,938 | 32,938 |
| | Capital Expenditure Outside the Revenue Account | | | |
| 36 | B—Capital Account of Social and Community Services | | | |
| | 480—Capital Outlay on Medical . . . | .. | 2,991 | 2,991 |
| | Total . . . | .. | 35,929 | 35,929 |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 37 | 281—Family Welfare . . . | 37,18,000 | .. | 37,18,000 |
| | 283—Housing . . . | 2,14,35,000 | .. | 2,14,35,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| 39 | B—Capital Account of Social and Community Services | | | |
| | 483—Capital Outlay on Housing . . . | 1,57,07,000 | 4,36,233 | 1,61,43,233 |
| | Total . . . | 3,71,42,000 | 4,36,233 | 3,75,78,233 |

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(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|--------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 40 | 284—Urban Development .. | 13,09,50,000 | .. | 13,09,50,000 |
| | 285—Information and Publicity .. | 91,79,000 | .. | 91,79,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | B—Capital Account of Social and Community Services | | | |
| 41 | 485—Capital Outlay on Information and Publicity. .. | 15,25,000 | .. | 15,25,000 |
| | F—Loans and Advances | | | |
| | 685—Loans for Information and Publicity .. | 50,000 | .. | 50,000 |
| | Total .. | 1,07,54,000 | .. | 1,07,54,000 |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 42 | 287—Labour and Employment .. | 1,04,86,000 | .. | 1,04,86,000 |
| | 288—Social Security and Welfare (Relief and Rehabilitation of Displaced Persons and Repatriates). .. | .. | 13,14,261 | 13,14,261 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | F—Loans and Advances | | | |
| 44 | 688—Loans for Social Security and Welfare (Relief and Rehabilitation of Displaced Persons). .. | 10,00,000 | .. | 10,00,000 |
| | Total .. | 10,00,000 | 13,14,261 | 23,14,261 |

(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|-------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 45 | 288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . . | 1,85,27,000 | .. | 1,85,27,000 |
| | C—Capital Account of Economic Services | | | |
| | (b) Capital Account of Agriculture and Allied Services | | | |
| | 505—Capital Outlay on Agriculture (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . . | .. | 1,29,829 | 1,29,829 |
| | Total . . . | 1,85,27,000 | 1,29,829 | 1,86,56,829 |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 46 | 288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . . | 4,04,31,000 | 97,074 | 4,05,28,074 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | F—Loans and Advances | | | |
| | 688—Loans for Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . . | 3,45,000 | .. | 3,45,000. |
| | Total . . . | 4,07,76,000 | 97,074 | 4,08,73,074 |

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(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|---|------------------------------------|-----------------------------------|-------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | B—Social and Community Services | | | |
| 47 | 289—Relief on account of Natural Calamities. .. | 8,59,03,000 | .. | 8,59,03,000 |
| 48 | 295—Other Social and Community Services (Excluding Zoological and Public Gardens). .. | 32,71,000 | .. | 32,71,000 |
| | C—Economic Services | | | |
| | (a) General Economic Services | | | |
| 50 | 298—Co-operation .. | .. | 54,300 | 54,300 |
| 51 | 304—Other General Economic Services | 43,000 | .. | 43,000 |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (b) Agriculture and Allied Services | | | |
| | 305—Agriculture .. | 16,63,000 | 14,000 | 16,77,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | C—Capital Account of Economic Services | | | |
| | (b) Capital Account of Agriculture and Allied Services | | | |
| | 505—Capital Outlay on Agriculture (Excluding Public Undertakings). .. | .. | 3,73,709 | 3,73,709 |
| | Total .. | 16,63,000 | 3,87,709 | 20,50,709 |

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| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|-----------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (b) Agriculture and Allied Services | | | |
| 53 | 306—Minor Irrigation .. | | 1,17,387 | 1,17,387 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | C—Capital Account of Economic Services | | | |
| | (b) Capital Account of Agriculture and Allied Services | | | |
| | 506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development. .. | | 10,896 | 10,896 |
| | Total .. | | 1,28,283 | 1,28,283 |
| | | | | |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (b) Agriculture and Allied Services | | | |
| 54 | 309—Food .. | 32,39,000 | .. | 32,39,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | C—Capital Account of Economic Services | | | |
| | (b) Capital Account of Agriculture and Allied Services | | | |
| | 509—Capital Outlay on Food .. | | 12,985 | 12,985 |
| | Total .. | 32,39,000 | 12,985 | 32,51,985 |

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| 1 Demand Number/ Serial Number. | 2 Services and purposes. | 3 Sums not exceeding | | |
|---|--|--|---|-------------|
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (b) Agriculture and Allied Services | | | |
| 56 | 311—Dairy Development .. | 97,000 | .. | 97,000 |
| 57 | 312—Fisheries .. | 36,48,000 | .. | 36,48,000 |
| | 314—Community Development (Panchayat). .. | 1,51,62,000 | .. | 1,51,62,000 |
| | D—Grants-in-aid and Contributions | | | |
| 59 | 363—Compensation and Assignment to Local Bodies and Panchayati Raj Institutions (Panchayat) .. | 8,00,000 | .. | 8,00,000 |
| | Total .. | 1,59,62,000 | .. | 1,59,62,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | F—Loans and Advances | | | |
| 60 | 714—Loans for Community Development (Excluding Panchayat). .. | 16,75,000 | .. | 16,75,000 |
| | C—Capital Account of Economic Services | | | |
| | (c) Capital Account of Industry and Minerals | | | |
| | 522—Capital Outlay on Machinery and Engineering Industries (Closed and Sick Industries). .. | 28,60,000 | .. | 28,60,000 |
| | F—Loans and Advances | | | |
| 61 | 726—Loans for Consumer Industries (Closed and Sick Industries). .. | 86,90,000 | .. | 86,90,000 |
| | 730—Loans for Industrial Financial Institutions (Closed and Sick Industries). .. | 1,10,00,000 | .. | 1,10,00,000 |
| | Total .. | 2,25,50,000 | .. | 2,25,50,000 |

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(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|-----------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | REVENUE ACCOUNT C—Economic Services (c) Industry and Minerals 320—Industries (Excluding Public Undertakings and Closed and Sick Industries). . . | Rs. 1,27,14,000 | Rs. . . | Rs. 1,27,14,000 |
| 62 | Capital Expenditure Outside the Revenue Account F—Loans and Advances 720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries). . . | 5,64,91,000 | .. | 5,64,91,000 |
| | Total . . . | 6,92,05,000 | .. | 6,92,05,000 |
| | REVENUE ACCOUNT C—Economic Services (c) Industry and Minerals 328—Mines and Minerals . . . | 5,68,000 | .. | 5,68,000 |
| 64 | (d) Water and Power Development 332—Multipurpose River Projects . . . | 2,12,84,000 | .. | 2,12,84,000 |
| | 333—Irrigation, Navigation, Drainage and Flood Control Projects. . . | 49,26,000 | .. | 49,26,000 |
| | Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (d) Capital Account of Water and Power Development 532—Capital Outlay on Multipurpose River Projects. . . | 1,20,20,000 | 1,03,000 | 1,21,23,000 |
| 66 | 533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects. . . | .. | 8,11,220 | 8,11,220 |
| | Total . . . | 3,82,30,000 | 9,14,220 | 3,91,44,220 |

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(Schedule.)

| 1 | 2 | 3 | | | | | | |
|--|--|------------------------------------|-----------------------------------|--------------|--|--|--|--|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | | | | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. | | | | |
| | | Rs. | Rs. | Rs. | | | | |
| REVENUE ACCOUNT | | | | | | | | |
| C—Economic Services | | | | | | | | |
| (d) Water and Power Development | | | | | | | | |
| 67 | 334—Power Projects .. | 6,00,00,000 | .. | 6,00,00,000 | | | | |
| | Capital Expenditure Outside the Revenue Account | | | | | | | |
| | 734—Loans for Power Projects .. | 21,45,00,000 | .. | 21,45,00,000 | | | | |
| | Total .. | 27,45,00,000 | .. | 27,45,00,000 | | | | |
| REVENUE ACCOUNT | | | | | | | | |
| C—Economic Services | | | | | | | | |
| (e) Transport and Communications | | | | | | | | |
| 68 | 335—Ports, Lighthouses and Shipping .. | 36,000 | .. | 36,000 | | | | |
| | 337—Roads and Bridges .. | 56,43,000 | 52,860 | 56,95,860 | | | | |
| | Capital Expenditure Outside the Revenue Account | | | | | | | |
| C—Capital Account of Economic Services | | | | | | | | |
| (e) Capital Account of Transport and Communications | | | | | | | | |
| 70 | 537—Capital Outlay on Roads and Bridges .. | 55,01,000 | 29,33,533 | 84,34,533 | | | | |
| | F—Loans and Advances | | | | | | | |
| | 737—Loans for Roads and Bridges .. | 14,25,00,000 | .. | 14,25,00,000 | | | | |
| | Total .. | 15,36,44,000 | 29,86,393 | 15,66,30,393 | | | | |

(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|--|------------------------------------|-----------------------------------|--------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (e) Transport and Communications | | | |
| | 338—Road and Water Transport Services | 25,23,000 | .. | 25,23,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| 71 | C—Capital Account of Economic Services | | | |
| | (e) Capital Account of Transport and Communications | | | |
| | 538—Capital Outlay on Road and Water Transport Services. | .. | 1,28,946 | 1,28,946 |
| | Total .. | 25,23,000 | 1,28,946 | 26,51,946 |
| | REVENUE ACCOUNT | | | |
| | D—Grant-in-aid and Contributions | | | |
| 74 | 363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat). .. | 3,75,50,000 | 20,000 | 3,75,70,000 |
| | Capital Expenditure Outside the Revenue Account | | | |
| | C—Capital Account of Economic Services | | | |
| | (c) Capital Account of Industry and Minerals | | | |
| 76 | 526—Capital Outlay on Consumer Industries (Public Undertakings). .. | 11,36,23,000 | .. | 11,36,23,000 |

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(Schedule.)

| 1 | 2 | 3 | | |
|--|---|------------------------------------|-----------------------------------|-------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| REVENUE ACCOUNT | | | | |
| B—Social and Community Services | | | | |
| 77 | 282—Public Health, Sanitation and Water Supply (Prevention of Air and Water Pollution). . . | 8,17,000 | .. | 8,17,000 |
| | 295—Other Social and Community Services (Zoological and Public Gardens). . . | 6,68,000 | .. | 6,68,000 |
| | Total . . . | 14,85,000 | .. | 14,85,000 |
| Capital Expenditure Outside the Revenue Account | | | | |
| 78 | F—Loans and Advances | | | |
| | 682—Loans for Public Health, Sanitation and Water Supply. . . | 6,03,05,000 | .. | 6,03,05,000 |
| C—Capital Account of Economic Services | | | | |
| (c) Capital Account of Industry and Minerals | | | | |
| 81 | 523—Capital Outlay on Petroleum, Chemicals and Fertiliser Industries (Excluding Public Undertakings). . . | 3,42,00,000 | .. | 3,42,00,000 |
| | 526—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries). . . | 43,49,000 | .. | 43,49,000 |
| F—Loans and Advances | | | | |
| 82 | 726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries). . . | 50,00,000 | .. | 50,00,000 |
| | Total . . . | 93,49,000 | .. | 93,49,000 |

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(Schedule.)

| 1 | 2 | 3 | | |
|----------------------------------|---|------------------------------------|-----------------------------------|-----------------------|
| Demand Number/ Serial Number. | Services and purposes. | Sums not exceeding | | |
| | | Voted by the Legislative Assembly. | Charged on the Consolidated Fund. | Total. |
| | | Rs. | Rs. | Rs. |
| | C—Capital Account of Economic Services | | | |
| | (c) Capital Account of Industry and Minerals | | | |
| | 530—Investments in Industrial Financial Institutions (Excluding Public Undertakings). . . | 1,42,36,000 | .. | 1,42,36,000 |
| 84 | F—Loans and Advances | | | |
| | 730—Loans to Industrial Financial Institutions (Excluding Public Undertakings). . . | 2,27,63,500 | .. | 2,27,63,500 |
| | Total . . . | 3,69,99,500 | .. | 3,69,99,500 |
| | E—Public Debt | | | |
| Serial 85 | 603—Internal Debt of the State Government. . . | .. | 3,53,30,03,000 | 3,53,30,03,000 |
| | 604—Loans and Advances from the Central Government. . . | .. | 53,33,79,000 | 53,33,79,000 |
| | Total . . . | .. | 4,06,63,82,000 | 4,06,63,82,000 |
| | F—Loans and Advances | | | |
| 86 | 766—Loans to Government Servants, etc. . . | 1,15,00,000 | .. | 1,15,00,000 |
| | Grand Total . . . | 2,04,10,84,500 | 4,08,25,19,176 | 6,12,36,03,676 |